

NATIONAL COMPANY LAW TRIBUNAL ITEM NO :18
ALLAHABAD BENCH

CA NO. 172/2019 IN
CP NO.(IB) 322/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : MRS. ANITA NIRULA & ANR V/S M/S PIYUSH SHELTERS INDIA PVT LTD

SECTION : 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : R. V. MISHRA, ADV.

COUNSEL FOR RESPONDENT : SH. PRADEEP SINGH SISODIA,
SH. ABHINAV GAUR, ADVS.
SH. RAM KUMAR MISHRA, PCMA

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The matter was taken up today through Video Conferencing.

Heard Sh. R.V. Mishra, Advocate for the Applicant, Sh. Ram Kumar Mishra, PCMA for the Respondent, Sh. Yash Tandon, Advocate on behalf of Association of Home Buyers and Sh. Abhinav Gaur, Sanchit Garga, Advocates for the Respondent through video conferencing.

Arguments heard.

Order reserved.

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Dated : 02.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)